

**LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
BULLETIN PART-II**

(General information relating to legislative and other matters)

Monday, 10 February, 2025/21 Magh, 1946 (Shaka)

No.: 01

**ELECTION CERTIFICATE OF MEMBERS & OTHER
INFORMATION**

Hon'ble Members are hereby informed that the Eighth Legislative Assembly of National Capital Territory of Delhi has been constituted vide Election Commission of India, Notification No. 308/DL-LA/2025 dated 09th February, 2025. A copy of the same is enclosed for information and record.

Members are requested to kindly visit the Committee Room (Room No. 37) of Delhi Vidhan Sabha on any working day upto 14 February, 2025 between 11.00 A.M. to 05:00 P.M. so that the process for preliminary formalities like issuing Identity Card, Health Scheme Card, Parking Label etc. to the Members alongwith release of their salary & allowances can be initiated.

Members are requested to bring with them the following documents:-

- i) Copy of Certificate of Election issued by the Returning Officer.
- ii) 04 (Four) Passport size colour photographs (for issuing Member's identity card and for publishing in the "Who's Who")
- iii) 01 (One) Passport size colour photograph of spouse.
- iv) Enclosed forms duly filled which are related to issue of Identity Card, Health Scheme Card, Car Parking Label and Payment of Salary & Allowances through ECS.
- v) 05 (Five) Passport size colour group photograph of the Member with the dependent family members for affixing on the Health Card.
- vi) One cancelled cheque of their Saving Bank Account for salary purposes.
- vii) Copy of Pan Card
- viii) Copy of Aadhar Card

**Ranjeet Singh
Secretary**

विधान सभा सचिवालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली
समाचार भाग -2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
सोमवार, 10 फरवरी, 2025 / 21 माघ, 1946 (शक)

संख्या-01

सदस्यों का निर्वाचन प्रमाण-पत्र एवं अन्य जानकारी

माननीय सदस्यों को एतद्वारा सूचित किया जाता है कि भारत निर्वाचन आयोग की अधिसूचना संख्या 308/डी.एल-एल.ए/2025 दिनांक 09 फरवरी, 2025 के द्वारा राष्ट्रीय राजधानी क्षेत्र दिल्ली की आठवीं विधान सभा का गठन हो गया है। अधिसूचना की प्रति सूचना एवं रिकार्ड हेतु संलग्न है।

माननीय सदस्यों से अनुरोध है कि दिल्ली विधान सभा के समिति कक्ष (कक्ष संख्या-37) में दिनांक 14 फरवरी, 2025 से पूर्व किसी भी कार्य-दिवस को पूर्वाह्न 11.00 बजे से अपराह्न 05:00 बजे तक पधारने का कष्ट करें ताकि प्रारंभिक औपचारिकताएँ जैसे कि सदस्यों को परिचय-पत्र, स्वास्थ्य योजना कार्ड, पार्किंग लेबल इत्यादि के साथ वेतन व भत्ते जारी करने का कार्य आरम्भ किया जा सके।

सदस्यों से अनुरोध है कि वे अपने साथ निम्नलिखित दस्तावेज साथ लायें :-

- i) निर्वाचन अधिकारी द्वारा जारी किये गये निर्वाचन प्रमाण-पत्र की फोटो प्रति।
- ii) पासपोर्ट साइज के 04 (चार) रंगीन फोटो (सदस्य का पहचान पत्र बनाने एवं "हू-इज़-हू" में प्रकाशित करने के प्रयोजन से)।
- iii) पति/पत्नी का 01 (एक) रंगीन पासपोर्ट साइज फोटो।
- iv) विधिवत् रूप से भरे हुए संलग्न प्रपत्र जो कि सदस्यों के परिचय पत्र, स्वास्थ्य योजना कार्ड, कार पार्किंग लेबल जारी करने और ईसीएस प्रणाली से वेतन एवं भत्तों के भुगतान आदि से संबंधित हैं।
- v) पासपोर्ट साइज के 05 (पाँच) रंगीन फोटो स्वास्थ्य कार्ड पर लगाने के लिए सदस्य के परिवार के आश्रित सदस्यों सहित छोटे आकार का सामूहिक फोटोग्राफ।
- vi) वेतन एवं भत्ते प्राप्त करने के उद्देश्य से अपने बचत खाते का एक कैंसिल्ड चैक।
- vii) पैन कार्ड की प्रतिलिपि
- viii) आधार कार्ड की प्रतिलिपि

रंजीत सिंह
सचिव

भारत सरकार
GOVERNMENT OF INDIA

सत्यमेव जयते

दिल्ली राजपत्र Delhi Gazette

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भाग II—I
PART II—Iराष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

कार्यालय मुख्य निर्वाचन अधिकारी, दिल्ली

अधिसूचना

दिल्ली, 9 फरवरी, 2025

सं.-मु.चु.अ./चु.सं./102(1)/2025/1566.—निम्नलिखित को सर्वसाधारण की जानकारी के लिए प्रकाशित किया जाता है:—

भारत निर्वाचन आयोग

अधिसूचना

नई दिल्ली, 9 फरवरी, 2025

सं. 308/दिल्ली-वि.स./ 2025.—यतः लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 15 की उप-धारा (2) के अनुसरण में राष्ट्रीय राजधानी राज्य क्षेत्र, दिल्ली के उप-राज्यपाल द्वारा 10 जनवरी, 2025 को जारी अधिसूचना सं. मु.च.अ./ चु.सं./102/(1)/2025/1328 के अधीन, राष्ट्रीय राजधानी राज्य क्षेत्र, दिल्ली के लिए एक नई विधान सभा के गठन के लिए एक साधारण निर्वाचन कराया गया है; और

यतः उक्त साधारण निर्वाचन में सभी विधान सभा निर्वाचन क्षेत्रों के परिणाम सम्बन्धित रिटर्निंग आफिसरों द्वारा घोषित किए जा चुके हैं;

अतः अब, लोक प्रतिनिधित्व अधिनियम, 1951 (1951 का 43) की धारा 73 के अनुसरण में, भारत निर्वाचन आयोग एतद्वारा उन निर्वाचन क्षेत्रों के लिए दल सम्बद्धता, यदि कोई हो सहित, निर्वाचित सदस्यों के नाम, एतद्वारा अधिसूचना की अनुसूची में अधिसूचित करता है।

भारत निर्वाचन आयोग की अधिसूचना सं. 308/ दिल्ली-वि.स./2025

दिनांक 09 फरवरी 2025 की अनुसूची

राज्य का नाम : राष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली

विधान सभा क्षेत्र की क्रम संख्या एवं नाम	निर्वाचित सदस्य का नाम	सम्बद्ध दल (यदि कोई हो)
1- नरेला	राज करन खत्री	भारतीय जनता पार्टी
2- बुराड़ी	संजीव झा	आम आदमी पार्टी
3- तिमारपुर	सूर्य प्रकाश खत्री	भारतीय जनता पार्टी
4- आदर्श नगर	राज कुमार भाटिया	भारतीय जनता पार्टी
5- बादली	अहिर दीपक चौधरी	भारतीय जनता पार्टी
6- रिठाला	कुलवन्त राणा	भारतीय जनता पार्टी
7- बवाना (अ0जा0)	रविन्द्र इन्द्राज सिंह	भारतीय जनता पार्टी
8- मुन्डका	गजेन्द्र दराल	भारतीय जनता पार्टी
9- किरारी	अनिल झा	आम आदमी पार्टी
10- सुल्तानपुर माजरा (अ0जा0)	मुकेश कुमार अहलावत	आम आदमी पार्टी
11- नांगलोई जाट	मनोज कुमार शौकीन	भारतीय जनता पार्टी
12- मंगोल पुरी (अ0जा0)	राज कुमार चौहान	भारतीय जनता पार्टी
13- रोहिणी	विजेन्द्र गुप्ता	भारतीय जनता पार्टी
14- शालीमार बाग	रेखा गुप्ता	भारतीय जनता पार्टी
15- शकूर बस्ती	करनैल सिंह	भारतीय जनता पार्टी
16- त्रिनगर	तिलक राम गुप्ता	भारतीय जनता पार्टी
17- वजीर पुर	पूनम शर्मा	भारतीय जनता पार्टी
18- माडल टाउन	अशोक गोयल	भारतीय जनता पार्टी
19- सदर बाजार	सोम दत्त	आम आदमी पार्टी
20- चाँदनी चौक	पुनरदीप सिंह साहनी (सैबी)	आम आदमी पार्टी
21- मटिया महल	आले मोहम्मद इकबाल	आम आदमी पार्टी
22- बल्लीमारन	इमरान हुसैन	आम आदमी पार्टी
23- करोल बाग (अ0जा0)	विशेष रवि	आम आदमी पार्टी
24- पटेल नगर (अ0जा0)	प्रवेश रत्न	आम आदमी पार्टी
25- मोती नगर	हरीश खुराना	भारतीय जनता पार्टी
26- मादी पुर(अ0जा0)	कैलाश गंगवाल	भारतीय जनता पार्टी
27- राजौरी गार्डन	मनजिंदर सिंह सिरसा	भारतीय जनता पार्टी
28- हरि नगर	श्याम शर्मा	भारतीय जनता पार्टी
29- तिलक नगर	जरनैल सिंह	आम आदमी पार्टी
30- जनक पुरी	आशीष सूद	भारतीय जनता पार्टी
31- विकास पुरी	पंकज कुमार सिंह	भारतीय जनता पार्टी
32- उत्तम नगर	पवन शर्मा	भारतीय जनता पार्टी
33- द्वारका	प्रद्युम्न सिंह राजपूत	भारतीय जनता पार्टी

34- मटिआला	सन्दीप सहरावत	भारतीय जनता पार्टी
35- नजफगढ़	नीलम पहलवान	भारतीय जनता पार्टी
36- बिजवासन	कैलाश गहलोत	भारतीय जनता पार्टी
37- पालम	कुलदीप सोलंकी	भारतीय जनता पार्टी
38- दिल्ली छावनी	विवेन्द्र सिंह कादियान	आम आदमी पार्टी
39- राजिन्द्र नगर	उमंग बजाज	भारतीय जनता पार्टी
40- नई दिल्ली	प्रवेश साहिब सिंह	भारतीय जनता पार्टी
41- जंगपुरा	तरविन्दर सिंह मारवाह	भारतीय जनता पार्टी
42- कस्तूरबा नगर	नीरज बैसोया	भारतीय जनता पार्टी
43- मालवीय नगर	सतीश उपाध्याय	भारतीय जनता पार्टी
44- आर0 के0 पुरम	अनिल कुमार शर्मा	भारतीय जनता पार्टी
45- महारौली	गजेन्द्र सिंह यादव	भारतीय जनता पार्टी
46- छतरपुर	करतार सिंह तंवर	भारतीय जनता पार्टी
47- देवली (अ0जा0)	प्रेम चौहान	आम आदमी पार्टी
48- अम्बेडकर नगर (अ0जा0)	डा. अजय दत्त	आम आदमी पार्टी
49- संगम विहार	चन्दन कुमार चौधरी	भारतीय जनता पार्टी
50- ग्रेटर कैलाश	शिखा रॉय	भारतीय जनता पार्टी
51- कालकाजी	आतिशी	आम आदमी पार्टी
52- तुगलकाबाद	सही राम	आम आदमी पार्टी
53- बदरपुर	राम सिंह नेताजी	आम आदमी पार्टी
54- ओखला	अमानतुल्लाह खान	आम आदमी पार्टी
55- त्रिलोकपुरी (अ0जा0)	रवि कान्त	भारतीय जनता पार्टी
56- कोण्डली (अ0जा0)	कुलदीप कुमार (मोन्)	आम आदमी पार्टी
57- पटपड़गंज	रविन्दर सिंह नेगी (रवि नेगी)	भारतीय जनता पार्टी
58- लक्ष्मी नगर	अभय वर्मा	भारतीय जनता पार्टी
59- विश्वास नगर	ओम प्रकाश शर्मा	भारतीय जनता पार्टी
60- कृष्णा नगर	डा. अनिल गोयल	भारतीय जनता पार्टी
61- गाँधी नगर	अरविन्दर सिंह लवली	भारतीय जनता पार्टी
62- शाहदरा	संजय गोयल	भारतीय जनता पार्टी
63- सीमापुरी (अ0जा0)	वीर सिंह धिंगान	आम आदमी पार्टी
64- रोहतास नगर	जितेन्द्र महाजन	भारतीय जनता पार्टी
65- सीलमपुर	चौधरी जुबैर अहमद	आम आदमी पार्टी
66- घोण्डा	अजय महावर	भारतीय जनता पार्टी
67- बाबरपुर	गोपाल राय	आम आदमी पार्टी
68- गोकलपुर (अ0जा0)	सुरेन्द्र कुमार	आम आदमी पार्टी
69- मुस्तफाबाद	मोहन सिंह बिष्ट	भारतीय जनता पार्टी
70- करावल नगर	कपिल मिश्रा	भारतीय जनता पार्टी

आदेश से,

अजय कुमार, प्रधान सचिव

आदेश से,

आर एलिस वाज, मुख्य निर्वाचन अधिकारी, दिल्ली

OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI**NOTIFICATION**

Delhi, the 9th February, 2025

No. CEO/COE/102(1)/2025/1566.—The following is published for general information:—**ELECTION COMMISSION OF INDIA****NOTIFICATION**

New Delhi, the 9th February, 2025

No. 308/DL-LA/2025.—Whereas, in pursuance of Notification No. CEO/COE/102(1)/2025/1328, issued by the Lieutenant Governor of the National Capital Territory of Delhi on 10th January 2025, under Sub-section (2) of Section 15 of the Representation of the People Act, 1951 (43 of 1951), a General Election has been held for the purpose of constituting a new Legislative Assembly for the National Capital Territory of Delhi; and

Whereas, the results of the elections in all Assembly Constituencies in the said General Election, have been declared by the Returning Officers concerned.

Now, therefore, in pursuance of Section 73 of the Representation of the People Act, 1951 (43 of 1951), the Election Commission of India hereby notifies the names of the Members elected for these constituencies, along with their party affiliation, if any, in the SCHEDULE to the Notification.

SCHEDULE TO NOTIFICATION NO. 308/DL-LA/2020, DATED 09th February, 2025 OF**THE ELECTION COMMISSION OF INDIA****Name of the State: National Capital Territory of Delhi**

No. & Name of Assembly Constituency	Name of the Elected Member	Party Affiliation (if any)
1- Nerela	Raj Karan Khatri	Bharatiya Janata Party
2- Burari	Sanjeev Jha	Aam Aadmi Party
3- Timarpur	Surya Prakash Khatri	Bharatiya Janata Party
4- Adarsh Nagar	Raj Kumar Bhatia	Bharatiya Janata Party
5- Badli	Aahir Deepak Chaudhary	Bharatiya Janata Party
6- Rithala	Kulwant Rana	Bharatiya Janata Party
7- Bawana (SC)	Ravinder Indraj Singh	Bharatiya Janata Party
8- Mundka	Gajender Drall	Bharatiya Janata Party
9- Kirari	Anil Jha	Aam Aadmi Party
10- Sultan Pur Majra (SC)	Mukesh Kumar Ahlawat	Aam Aadmi Party
11- Nangloi Jat	Manoj Kumar Shokeen	Bharatiya Janata Party
12- Mangol Puri (SC)	Raj Kumar Chauhan	Bharatiya Janata Party
13- Rohini	Vijender Gupta	Bharatiya Janata Party
14- Shalimar Bagh	Rekha Gupta	Bharatiya Janata Party
15- Shakur Basti	Karnail Singh	Bharatiya Janata Party
16- Tri Nagar	Tilak Ram Gupta	Bharatiya Janata Party
17- Wazirpur	Poonam Sharma	Bharatiya Janata Party
18- Model Town	Ashok Goel	Bharatiya Janata Party
19- Sadar Bazar	Som Dutt	Aam Aadmi Party
20- Chandni Chowk	Punardeep Singh Sawhney (Sabby)	Aam Aadmi Party
21- Matia Mahal	Aaley Mohammed Iqbal	Aam Aadmi Party
22- Ballimaran	Imran Hussain	Aam Aadmi Party
23- Karol Bagh (SC)	Vishesh Ravi	Aam Aadmi Party
24- Patel Nagar (SC)	Pravesh Ratn	Aam Aadmi Party
25- Moti Nagar	Harish Khurana	Bharatiya Janata Party
26- Madipur (SC)	Kailash Gangwal	Bharatiya Janata Party
27- Rajouri Garden	Manjinder Singh Sirsa	Bharatiya Janata Party
28- Hari Nagar	Shyam Sharma	Bharatiya Janata Party
29- Tilak Nagar	Jarnail Singh	Aam Aadmi Party
30- Janakpuri	Ashish Sood	Bharatiya Janata Party
31- Vikaspuri	Pankaj Kumar Singh	Bharatiya Janata Party

32- Uttam Nagar	Pawan Sharma	Bharatiya Janata Party
33- Dwarka	Parduyrn Singh Rajput	Bharatiya Janata Party
34- Matiala	Sandeep Sehrawat	Bharatiya Janata Party
35- Najafgarh	Neelam Pahalwan	Bharatiya Janata Party
36- Bijwasan	Kailash Gahlot	Bharatiya Janata Party
37- Palam	Kuldeep Solanki	Bharatiya Janata Party
38- Delhi Cantt	Virender Singh Kadian	Aam Aadmi Party
39- Rajinder Nagar	Umang Bajaj	Bharatiya Janata Party
40- New Delhi	Parvesh Sahib Singh	Bharatiya Janata Party
41- Jangpura	Tarvinder Singh Marwah	Bharatiya Janata Party
42- Kasturba Nagar	Neeraj Basoya	Bharatiya Janata Party
43- Malviya Nagar	Satish Upadhyay	Bharatiya Janata Party
44- R.K. Puram	Anil Kumar Sharma	Bharatiya Janata Party
45- Mehrauli	Gajender Singh Yadav	Bharatiya Janata Party
46- Chhatrapur	Kartar Singh Tanwar	Bharatiya Janata Party
47- Deoli (SC)	Prem Chauhan	Aam Aadmi Party
48- Ambedkar Nagar (SC)	Dr. Ajay Dutt	Aam Aadmi Party
49- Sangam Vihar	Chandan Kumar Choudhary	Bharatiya Janata Party
50- Greater Kailash	Shikha Roy	Bharatiya Janata Party
51- Kalkaji	Atishi	Aam Aadmi Party
52- Tughlakabad	Sahi Ram	Aam Aadmi Party
53- Badarpur	Ram Singh Netaji	Aam Aadmi Party
54- Okhla	Amanatullah Khan	Aam Aadmi Party
55- Trilokpuri (SC)	Ravi Kant	Bharatiya Janata Party
56- Kondli (SC)	Kuldeep Kumar (Monu)	Aam Aadmi Party
57- Patparganj	Ravinder Singh Negi (Ravi Negi)	Bharatiya Janata Party
58- Laxmi Nagar	Abhay Verma	Bharatiya Janata Party
59- Vishwas Nagar	Om Prakash Sharma	Bharatiya Janata Party
60- Krishna Nagar	Dr Anil Goyal	Bharatiya Janata Party
61- Gandhi Nagar	Arvinder Singh Lovely	Bharatiya Janata Party
62- Shahdara	Sanjay Goyal	Bharatiya Janata Party
63- Seemapuri (SC)	Veer Singh Dhingan	Aam Aadmi Party
64- Rohtas Nagar	Jitender Mahajan	Bharatiya Janata Party
65- Seelam Pur	Chaudhary Zubair Ahmad	Aam Aadmi Party
66- Ghonda	Ajay Mahawar	Bharatiya Janata Party
67- Babarpur	Gopal Rai	Aam Aadmi Party
68- Gokulpur (SC)	Surendra Kumar	Aam Aadmi Party
69- Mustafabad	Mohan Singh Bisht	Bharatiya Janata Party
70- Karawal Nagar	Kapil Mishra	Bharatiya Janata Party

By Order,

AJOY KUMAR, Principal Secy.

By Order,

R ALICE VAZ, Chief Electoral Officer, Delhi

LEGISLATIVE ASSEMBLY OF THE NATIONAL CAPITAL TERRITORY OF DELHI MEMBER'S PARTICULARS

1.	Name	
	नाम	
	Permanent Address	
	स्थायी पता	
	Delhi Address (for correspondence)	
	दिल्ली का पता (पत्राचार हेतु)	
	Mobile No./ मोबाईल नं.	
	Residence Phone Number/ निवास फोन नं.	
	E-mail I.D./ई-मेल आई.डी	
2.	Style of name to be used in Assembly papers/correspondence विधान सभा के कागजात/पत्राचार में प्रयोग किये जाने वाले नाम का रूप	

3.	Name & Number of Constituency/ निर्वाचन क्षेत्र का नाम एवं संख्या	Name	No.
		नाम	संख्या
4.	Father's/Husband's Name		
	पिता/पति का नाम		
5.	Date of birth/जन्म तिथि		
6.	Age/आयु		
7.	Place of birth/जन्म स्थान		
8.	Educational Qualifications/ शैक्षणिक योग्यताएँ		
9.	Languages known/ भाषाएँ, जो जानते हैं		
10.	Profession/व्यवसाय I. Advocate/वकील II. Doctor/डॉक्टर III. Engineer/अभियंता IV. Teacher/शिक्षक V. Businessman/व्यवसायी VI. Farmer/किसान VII. Others/अन्य		
11.	Married/Un-married विवाहित/अविवाहित		

12.	Children/ संतान	
	(A) Daughters/ पुत्रियाँ	
	(B) Sons/पुत्र	
	Name of Spouse (in case married)(enclose photograph)/ पति/पत्नी का नाम (यदि विवाहित हों) (फोटोग्राफ संलग्न करें)	
13.	Hobbies/ रुचियाँ	
14.	Details of dependent family members/ परिवार के आश्रित सदस्यों का विवरण	
15.	Details of travels abroad/ विदेश यात्राओं का विवरण	
16.	Name of Political Party to which belong/ जिस राजनैतिक दल से संबद्ध हों, उसका नाम	
17.	Language, in which Assembly Papers required/ भाषा, जिसमें, विधान सभा के कागजात अपेक्षित हैं	

18.	Any other Information (e.g. earlier being Member of Metropolitan Council/Municipal Corporation/Lok Sabha/Rajya Sabha)/ कोई अन्य जानकारी (उदाहरणार्थ—पूर्व में सदस्य, परिषद/नगर निगम/लोक सभा/राज्यसभा आदि)		
19.	Important achievements (may enclose separate sheet, if desired)/ महत्वपूर्ण उपलब्धियाँ (कृपया अलग पृष्ठ संलग्न करें, यदि इच्छित हों)		
20.	Date of contesting first election of Delhi Vidhan Sabha/ पहली बार दिल्ली विधान सभा के चुनाव लड़ने की तारीख		
21.	Details of positions/previous responsibilities held so far in Delhi Vidhan Sabha/ दिल्ली विधान सभा में पूर्व पद/कार्यभार संभालने का विवरण		

Signature/हस्ताक्षर : _____

Date/तिथि : _____

Name/नाम : _____

Achievements/उपलब्धियाँ

प्रारूप—3

[दिल्ली विधान सभा सदस्य (दल परिवर्तन के आधार पर निरर्हता)
नियम, 1996 के नियम 4 के अंतर्गत]

1. विधायक का नाम (स्पष्ट अक्षरों में): _____
2. पिता/पति का नाम : _____
3. स्थायी पता : _____

4. दिल्ली का पता: _____

5. निर्वाचन की तारीख: _____
6. जिस दल से संबद्ध
क) निर्वाचन की तारीख: _____
ख) इस प्रारूप पर हस्ताक्षर करने की तारीख: _____

घोषणा

मैं, _____ यह घोषणा करता
हूँ कि उपरोक्त जानकारी सत्य और सही है।

ऊपर दी गई जानकारी में कोई परिवर्तन होने पर, मैं अध्यक्ष
महोदय को तत्काल सूचित करने का वचन देता/देती हूँ।

दिनांक : _____

सदस्य के हस्ताक्षर/
अंगूठे का निशान

FORM-III

[Under Rule 4 of the Members of Delhi Legislative Assembly (Disqualification on Grounds of Defection) Rules, 1996]

1. Name of the Member (in block letters) :
2. Father's/Husband's name :
3. Permanent Address :
.....
4. Delhi Address :
.....
5. Date of Election :
6. Party affiliation as on —
 - (i) Date of election :
 - (ii) Date of signing this form :

DECLARATION

I,hereby declare that the information given above is true and correct.

In the event of any change in the information above, I undertake to intimate the Speaker immediately.

Date:

Signature/Thumb
Impression of Member

शपथ या प्रतिज्ञान

मैं निम्नलिखित भाषा में शपथ/प्रतिज्ञान करना चाहता/चाहती हूँ :-

1. हिन्दी
2. अंग्रेजी
3. उर्दू
4. पंजाबी
5. संस्कृत

हस्ताक्षर :-----

सदस्य का नाम :-----

दिनांक----- निर्वाचन क्षेत्र संख्या:-----

(जो लागू न हो उसे काट दें)

OATH OR AFFIRMATION

I wish to take Oath/Affirmation in the following language:-

1. HINDI
2. ENGLISH
3. URDU
4. PUNJABI
5. SANSKRIT

Signature-----

Name of Member-----

Date:-----

Constituency No.-----

(Strike out whichever is not applicable)

ANNEXURE II-A

**LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
OLD SECRETARIAT, DELHI.**

APPLICATION FORM FOR ISSUE OF IDENTITY CARD FOR MLAs

1. Name of the Member: (in capital words): _____

2. Date of birth: _____

3. Assembly Constituency name and number: _____

4. Residential address: _____

5. Email address: _____

6. Telephone Nos:

PHOTO

(a) Residence: _____

(b) Office (if any): _____

(c) Mobile No: _____

7. D.O.B.: _____

8. Blood Group : _____

9. ID Card No: MLA/ _____

(Signature)

Instruction: Please sign in the centre of the box, so that signatures can be scanned for making Identity card.

Label No. issued:

Dated:

LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI

APPLICATION FOR ISSUE OF CAR PARKING LABELS FOR HON'BLE
SPEAKER/HON'BLE DEPUTY SPEAKER AND MLAs

To

**The Secretary,
Delhi Legislative Assembly,
National Capital Territory of Delhi,
Old Secretariat, Delhi.**

**Please issue one (no.) Car Park Label for entry into the Legislative Assembly complex,
in respect of my vehicle as per particulars given below:-**

1. Make/Model of the vehicle:

2. Registration No:

**The vehicle is registered in my name/in the name of my spouse/in the name of
Shri/Smt._____**

(Photocopy of the Registration Certificate of the vehicle is enclosed)

**I am also enclosing the MLA 'P' label No._____for the year_____ issued to me
for my vehicle No._____.**

UNDERTAKING

(Strike off whichever is not applicable)

**i) I do hereby undertake that the above vehicle is registered in my/my spouse's name/ in the
name of Shri/Smt._____and the same is exclusively being used by
me. I shall be fully responsible for any misuse of the parking label.**

**ii) I also hereby undertake that the above vehicles are not fitted with any kind of unauthorised
LPG/CNG kit.**

(Signature)

Name_____

A.C. No:_____

Telephone No._____

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT: OLD SECRETARIAT: DELHI.

Application for issue for medical card under DGEH Scheme for MLA/Ex-MLA/Ex-MMC/

Family pensioner:

1. Name : _____
2. Address: _____

3. Father's name: _____
4. Date of birth: _____
5. Period(s) of Membership: _____
6. Constituency: _____
7. Contact No.: _____
8. Govt. Dispensary opted: _____

Small-size group
photograph of the
Member/Ex-
Member with the
dependent family
members.

<u>Sl.</u> <u>No.</u>	<u>Name of dependent* family member</u>	<u>Date of Birth</u>	<u>Relation</u>

* A member of the family is treated as dependent only if his/her (except spouse) income from all sources is less than Rs.3500/-(as per CS(MA) Rules) per month.

Note: Please attach one extra copy of the photograph.

Place: Delhi

Dated:

(Signature of MLA/ Ex-MLA/MMC

Family pensioner)

ELECTRONIC CLEARING SERVICE(CREDIT CLEARING)**MODEL MANDATE FORM****MLA'S OPTION TO RECEIVE SALARY THROUGH CREDIT CLEARING MECHANISM**

01. NAME _____
02. CONSTITUENCY _____
03. PARTICULARS OF BANK ACCOUNT:
- A. BANK NAME _____
- B. BRANCH NAME _____
- Address _____
- Telephone No. _____
- C. 09-DIGIT CODE NO. OF THE BANK & BRANCH APPEARING ON THE M.I.C.R CHEQUE ISSUED BY THE BANK _____
- D. ACCOUNT TYPE (SAVINGS ACCOUNT /CURRENT ACCOUNT OR CASH CREDIT) WITH CODE 10/11/13 _____
- E. LEDGER NO./LEDGER FOLIO NO. _____
- F. ACCOUNT NO. (AS APPEARING ON THE CHEQUE BOOK) (In lieu of the bank certificate to be obtained as under, please attach a blank cancelled cheque, or photocopy of a cheque and front page of your savings bank passbook issued by your bank for verification of the above particulars) _____
04. DATE OF EFFECT _____

I, hereby, declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information, I would not hold the user institution responsible. I have read the option invitation letter and agree to discharge the responsibility expected of me as a participant under the scheme.

Date:

SIGNATURE OF MLA

"Certified that the particulars furnished above are correct as per our record."

Bank's Stamp:

Date:

SIGNATURE OF THE AUTHORISED OFFICER
OF THE BANK



English ▾

**LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI**

Salary and Allowances

Home/ Salary and Allowances

**Salaries, Allowances and other amenities Of Hon'ble Speaker / Hon'ble Dy. Speaker / Ministers / Chief Whip /
Leader of Opposition (w.e.f. 14-02-2023)**

1.	Salary	Rs. 60,000/- per month
2.	Constituency Allowance	Rs. 30,000/- per month
3.	Secretarial Assistance	A sum of Rs. 25000/- per month as secretarial assistance.
4.	Sumptuary Allowance	Rs. 10,000/- per month
	Total	Rs. 1,25,000/- per month
5.	Conveyance	Free use of a Motor Car with services of a Chauffeur and Petrol for the Car up to a maximum of 700 per month. In case of use of his/her own Motor Car is opted will be entitled to conveyance Allowance of Rs. 10,000/- per month.
6.	Daily Allowance	Rs. 1,500/- per day during the whole of his/her term.
7.	One Time Allowance	A sum of Rs. 1,00,000 shall be paid as one time Allowance for purchase of Laptop, personal computer, printer, mobile handset, etc. for each term of office as a Member.
8.	Conveyance Advance	Conveyance Advance up to Rs. 12,00,000/- for purchase of conveyance to be repayable within his/her term as a Member. The rate of interest for conveyance advance and the mode of recovery thereon shall be such as may be determined by the Government, with the prior approval of the President.
9.	Medical Facilities	Free medical treatment and/or reimbursement and free accommodation in all hospitals run by the Government and all other panel or referral hospitals empanelled or declared as such by the government in accordance with the Medical Attendance Rules and the DGEHS as amended from time to time on priority basis as available to Group –A officers of the highest grade of the

		Government, provided that a compulsory monthly contribution shall be levied from every MLA at the same rate as would be payable by a Group-A officer of the highest grade of the Government which shall be recoverable from the monthly salary bill of the Minister.
10.	Pension	Same as applicable to Ex-MLAs.
11.	Family Pension	Same as applicable to Ex-MLAs.
12.	Residence Facility	Rent free furnished residence of Rs. 20,000/- p.m. or ratable value of his/her own house or the rent paid by his/her whichever is the least.
13.	Travelling Facilities	Reimbursement of actual expenditure annually up to a maximum of Rs. 1,00,000 on travel within India for self and members of the family.
14.	Reimbursement of Electricity charges at residences	Chief Minister - maximum up to 5000 electric units consumed per month. Ministers - maximum up to 3000 electric units consumed per month.
15.	Reimbursement of Data Entry Operator Salary	Rs. 30,000/- per month (Reimbursable for two Data Entry Operators @ Rs. 15,000/- p.m. to each).

Salaries, Allowances and other amenities to M.L.A.(s) (w.e.f. 14-02-2023)

1.	Salary	Rs. 30,000/- per month
2.	Constituency Allowance	Rs. 25,000/- per month
3.	Secretarial Assistance	Rs. 15,000/- per month
4.	Conveyance Allowance	Rs. 10,000/- per month
5.	Telephone Facilities	Rs. 10,000/- per month
	Total	Rs. 90,000/- per month
6.	Daily Allowance	Rs. 1,500/- per day (subject to a maximum up to 40 days per year) for attending Assembly session/committee meetings etc.
7.	One Time Allowance	A sum of Rs. 1,00,000 shall be paid as one time Allowance for purchase of Laptop, personal computer, printer, mobile handset, etc. for each term of office.
8.	Conveyance Advance	Up to Rs. 8,00,000/- (repayable within his officer term)
9.	Medical Facilities	Free medical treatment and/or reimbursement and free accommodation in all hospitals run by the Government and all other panel or referral hospitals empanelled or declared as such by the

		government in accordance with the Medical Attendance Rules and the DGEHS as amended from time to time on priority basis as available to Group –A officers of the highest grade of the Government, provided that a compulsory monthly contribution shall be levied from every MLA at the same rate as would be payable by a Group-A officer of the highest grade of the Government which shall be recoverable from the monthly salary bill of the Minister.
10.	Pension	Every ex-Member who has served as Member either of the Legislative Assembly of NCT of Delhi or Member of the erstwhile Metropolitan Council of Delhi or of the erstwhile Delhi State Legislative Assembly as the case may be, shall be entitled for pension of Rs. 15,000/-p.m. for the first term of his membership and an additional pension of Rs. 1,000/- p.m. for every successive year of his membership beyond the first term.
11.	Family Pension	After the death of a member during his term of office or an Ex-Member (including Ex-Member of erstwhile Metropolitan Council of Delhi and Ex-Member of erstwhile Delhi State Legislative Assembly), pension shall be payable to the surviving spouse during the remaining period of life of such spouse until he/she does not remarry and after his/her death to his/her dependent children so long as such dependent continues to be a dependent, provided that family pension shall be equivalent to one-half of the pension which such Ex-member would have received has he retired. Provided that no such family pension shall be payable to a dependent if such dependent is a sitting member or is drawing pension under section 9.
12.	Elect. & Water Facility	Reimbursement of the monthly electricity and water consumption charges subject to a maximum of Rs. 4,000/- p.m.
13.	Travelling Facilities	Reimbursement of actual expenditure annually up to a maximum of Rs. 1,00,000 on travel within India for self and members of the family.
14.	Reimbursement of Data Entry Operator Salary	Rs. 30,000/- per month (Reimbursable for two Data Entry Operators @ Rs. 15,000/- p.m. to each).